

(b) if so, the facts in this regard;

(c) the total requirement of the coal of various Thermal Power Plants raised from different coal companies during the last three years, year-wise;

(d) whether instructions have been issued to the concerned agencies to ensure sufficient and timely supply of coal to power plants and stations in the country and especially in Bihar; and

(e) if not, the reasons therefor?

THE MINISTER OF POWER, MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL ENERGY SOURCES (SHRI P.R. KUMARAMANGALAM): (a) No, Sir. Coal demand has been fully met and there was no generation loss on this account.

(b) Does not arise.

(c) The total annual requirement (Linkage), receipt and consumption of coal in respect of various utility Thermal Power Stations for the last three years i.e. 1996-97, 1997-98 and 1998-99 (upto Jan., 1999) are given below:

(Figures in thousand tonnes)

Year	Linkage	Receipt	Consumption
1996-97	203560	197329	192540
1997-98	233635	208979	202809
1998-99 (upto Jan. 1999)	182886	166599	170313

(d) and (e) Coal supply to all utility Thermal Power Stations is regularly monitored by CEA and is also reviewed in meetings by Secretary (Coord.), Cabinet Secretariat from time to time. Instructions to concerned organisations are issued for remedial measures as and when required. Recently, attention of Ministry of Coal has been drawn to the reduction in coal stocks at Thermal Power Stations of Bihar State Electricity Board requesting them to augment coal supply to these power stations to avoid any loss of power generation in the State due to shortage of coal.

New Renewable Energy Policy

1728. SHRI D.S. AHIRE:
SHRI MADAN PATIL:

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government have approved the draft of the New Renewable Energy Policy;

(b) if so, the details thereof;

(c) if not, the reason therefor; and

(d) the time by which the policy is likely to be approved and implemented?

THE MINISTER OF POWER, MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL ENERGY SOURCES (SHRI P.R. KUMARAMANGALAM): (a) to (d) The Ministry of Non-Conventional Energy Sources is preparing a comprehensive Renewable Energy Policy. The main objectives of the Renewable Energy Policy include augmentation of grid electricity supply, energy for rural development, substitution of fossil fuels for decentralized applications and reduction in environmental pollution and degradation. The draft of the Renewable Energy Policy is being finalised in the Ministry, for submission to the Government for approval.

[English]

New Thermal Plants of NTPC

1729. SHRI AJIT JOGI: Will the Minister of POWER be pleased to state:

(a) whether National Thermal Power Corporation need Rs. 11000 crore to finance in New Thermal Power Plants

(b) if so, the details thereof; and

(c) the time by which the power production in these new plants is likely to commence?

THE MINISTER OF POWER, MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL ENERGY SOURCES (SHRI P.R. KUMARAMANGALAM): (a) to (c) The requisite information is given in the statement attached. NTPC proposes to

implement the 6 new projects with a debt equity ratio of 70:30. The total borrowings required for the

implementation of these projects are likely to be over Rs. 10,800 crores.

Statement

Statement showing the details of the New Thermal Power Plants likely to be taken up for implementation by NTPC in the near future

Sl. No.	Project Location	Capacity (MW)	Estimated Cost in Rs. Crs. Price Basis	Commission Schedule	Remarks/ Status
1.	Kawas CCPP Stage II Gujarat	650	1698.06 (1 qtr. 1998)	2001-02	Techno-Economic Clearance of the CEA is available
2.	Jhanor-Gandhar CCPP Stage II Gujarat	650	1816.02 (III qtr. 1998)	2001-02	—do—
3.	Anta CCPP Stage II Rajasthan	650	1758.52 (I qtr. 1998)	2001-02	—do—
4.	Auraiya CCPP Stage II Uttar Pradesh	650	1721.66 (I qtr. 1998)	2001-02	—do—
5.	Talcher STPP Stage II Orissa	2000 (4x500)	6648.83 (III qtr. 1997)	U1 2003-04 U2 2003-04 U3 2004-05 'U4 2005-06	—do—
6.	Ramagundam III, A.P.	500	1787.13	Early Xth Plan	Techno Economic clearance of the CEA is awaited.
Total			15430.22		